

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 02

Excise Appeal No. 10977 of 2017

(Arising out of OIO-DMN-EXCUS-000-COM-039-16-17 Dated- 09/02/2017 passed by Commissioner of Central Excise and Service Tax-DAMAN)

M K Steel Centre

20/21, Labh Niwas, 316, Nanu Bhai Desai Raod
Mumbai, Maharashtra

.....Appellant

VERSUS

C.C.E. & S.T.-Daman

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station, Vapi
Gujarat-396191

.....Respondent

APPEARANCE:

Shri. V.M. Doipohode, Advocate for the Appellant

Shri. M.P. Solanki, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING:24.01.2025
DATE OF DECISION:24.01.2025

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10976 of 2017.

(SOMESH ARORA)
MEMBER (JUDICIAL)